

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:693
ANSWERED ON:08.07.2009
ENVIRONMENTAL CLEARANCE TO IRRIGATION PROJECTS
Rajaram Shri Wakchaure Bhausahab

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Union Government has received any proposals from various State Governments including Maharashtra for grant of environmental clearance to their irrigation projects;
- (b) if so, the details of such proposals, State-wise;
- (c) the details of proposals which are pending for want of clearance and the action taken by the Union Government thereon: and
- (d) the time by which clearance is likely to be accorded to these proposals ?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH)

- (a) & (b) A total of 17 irrigation proposals from various States including Maharashtra have been received for environmental clearance since 2008, a list of projects is Annexed.
- (c) As on date, 8 irrigation projects await environmental clearance. A state wise break of irrigation project which await environmental clearance is Annexed.
- (d) Generally, decisions on the projects are taken within 105 days of the receipt of complete information as provided for in the Environmental Impact Assessment Notification, 2006.